

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2635
ANSWERED ON:16.08.2004
LABOURERS IN AGRICULTURE SECTOR
Nahata Smt. P. Jaya Prada;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the agricultural labourers are getting only 180 mandays work in the agriculture sector;
- (b) if so, the reaction of the Government in this regard;
- (c) the names of the States where maximum and minimum mandays of work have been fixed for agricultural labourers; and
- (d) the details of such States in which such labourers get less than 100 mandays of work?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) & (b): As per the survey conducted by National Sample Survey Organisation in 1999-2000, above 75.1% of the rural workers and 7.9% of the urban workers worked for 183 days or more in agricultural sector.

(c) & (d): Ministry of Labour and Employment is not aware of any fixation of number of days for agricultural labourers.